

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**Smt. Saroj Yadav, HJS
Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.**

No. 638/Admin. (Services)/2018

Dated: Allahabad: October 27, 2018

Subject: Regarding nomination of Judicial Officers for participating in the Management Development Programme/ Capacity Building Programme at IIPA, New Delhi.

Madam,

With reference to your letter no. JTRI/2350 dated 11.10.2018 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of Management Development Programme/ Capacity Building Programme from 12.11.2018 to 16.11.2018 and 26.11.2018 to 30.11.2018 at Indian Institute of Public Administration (IIPA), New Delhi.

I am further to say that the Court has also been pleased to nominate the officers mentioned in enclosed Lists A and B including the name of Sri Pushpender Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad for the training programme from 12.11.2018 to 16.11.2018 and Sri Dinesh Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad for the training programme from 26.11.2018 to 30.11.2018 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosures: As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 638 (i)/Admin.(Services)/2018

dated: October 27, 2018

Copy forwarded for information and necessary action to

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges, Subordinate to High Court of Judicature at Allahabad.
3. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P., Estate, Ring Road, New Delhi-110002.
4. Smt. Alka Srivastava, Member, Administrative Tribunal UP II & III, Lucknow.
5. Sri Mahtab Ahmad, Judicial Member, Commercial Tax Tribunal, Gautam Buddha Nagar.
6. Sri Surendra Kumar Singh-I, Judicial Member, Commercial Tax Tribunal, Ghazibad.
7. Sri Rajiv Maheshwaram, Additional Director (Admin), Judicial Training & Research Institute, U.P., Lucknow.

8. Sri Pushpender Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad.
9. Smt. Jyotsana Sharma, Secretary, U.P. State Legal Services Authority, Lucknow.
10. Sri Sanjay Khare, Special Secretary & Addl. L.R. (Judicial), Government of U.P., Lucknow.
11. Sri Surya Kant Dhar Dubey, Law Officer, SC/ST Commission, U.P., Lucknow.
12. Sri Anoop Kumar Goel, Additional Director, Judicial Training & Research Institute, U.P., Lucknow.
13. Sri Dinesh Singh, Officer-On-Special Duty (Judicial), High Court, Allahabad.
14. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
15. The O.S.D. (Computer), High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 12.11.2018 to 16.11.2018

Sl. No	Batch	I.D.	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	DHJS-1996	3162	Ashok Kumar-VIII	District & Sessions Judge	Pratapgarh
2.	DHJS-1996	3176	Umesh Singh	District & Sessions Judge	Ghazipur
3.	DHJS-1996	3179	Dileep Singh Yadav	District & Sessions Judge	Chandauli
4.	1983	5071	Ramesh Tiwari	District & Sessions Judge	Bijnor
5.	DHJS-2000	1497	Sanjay Kumar Pachori	District & Sessions Judge	Muzaffar Nagar
6.		5105	Indrish Kumar	Addl. District & Sessions Judge	Firozabad
7.	DHJS-2000	1491	Ram Achal Yadav	Addl. District & Sessions Judge	Moradabad
8.	1986	5337	Surendra Kumar Yadav	Special Judge (Ayodhya Prakaran)	Lucknow
9.	1986	5349	Smt. Alka Srivastava	Member, Administrative Tribunal-II&III, U.P.,	Lucknow
10.	1986	5351	Mohd. Azahar Husain Idrisi	Principal Judge, Family Court	Rampur
11.	1986	5353	Ram Babu Sharma	Principal Judge, Family Court	Hardoi
12.	1986	5354	R. M. N. Mishra	Addl. District & Sessions Judge	Allahabad
13.	1986	5356	Sushil Kumar-II	Addl. District & Sessions Judge	Jhansi
14.	1986	5358	Mushir Ahmad Abbasi	Addl. District & Sessions Judge	Barabanki
15.	1986	5364	Mahtab Ahmad	Judl. Member, Comm. Tax Tribunal,	G.B. Nagar
16.	1986	5367	Arun Chandra Srivastava	Addl. District & Sessions Judge	Etah
17.	1986	5368	Surendra Kumar Singh-I	Judl. Member, Comm. Tax Tribunal,	Ghaziabad
18.	1986	5371	Vinod Kumar Singh-III	Addl. District & Sessions Judge	Ballia
19.	1999	5996	Ramendra Kumar	Secretary, District Legal Services Authority	Azamgarh
20.	1999	6033	Chandra Shekhar-II	Addl. Chief Judicial Magistrate	Nagina-Bijnor
21.	1999	5956	Rama Kant Prasad	Secretary, District Legal Services Authority	Mahoba
22.	1999	5958	Basant Kumar Jatav	Secretary, District Legal Services Authority	Bahraich
23.	1999	5959	Mohan Lal	Secretary, District Legal Services Authority	Basti
24.	1999	6008	Chandra Mani	Secretary, District Legal Services Authority	Allahabad
25.	2000	6055	Ram Kishor-III	Secretary, District Legal Services Authority	Maharajganj
26.	2000	6037	Anil Kumar Yadav-II	Secretary, District Legal Services Authority	Jalaun at Orai
27.	2000	6076	Sunil Kumar Singh-III	Secretary, District Legal Services Authority	Saharanpur
28.	2000	6035	Shobh Nath Singh	Chief Judicial Magistrate	Mahoba
29.	2000	6100	Shiv Kumar-II	Secretary, District Legal Services Authority	Mau
30.	2000	6119	Raj Vir Singh	Secretary, District Legal Services Authority	Shravasti at Bhinga
31.	1989	5677	Piyush Verma	Addl. Civil Judge (Junior Div.)	Amroha
32.	2003	6388	Praveen Kumar Tyagi	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
33.	2003	6488	Vimal Prakash Arya	Civil Judge (Junior Div.)	Chandpur-Bijnor
34.	2003	2035	Lal Bhadur Gond	Civil Judge (Junior Div.)	Nawabganj-Bareilly
35.	2006	1562	Rajkumar Sirohi	Addl. Civil Judge (Junior Div.)	Sonhadra
36.	2012	1922	Mritunjay Srivastava	Addl. Civil Judge (Junior Div.)	Bareilly
37.	2012	1923	Hrishikesh Pandey	Civil Judge (Junior Div.)	Jaunpur
38.	2012	1924	Sharib Ali	Civil Judge (Junior Div.)	Baghpat
39.	2003	6501	Rajiv Maheshwaram	Addl. Director (Admin.), Inst. of Judl. Training & Research	Lucknow
40.			Officer from Registry	Hon'ble High Court	

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 26.11.2018 to 30.11.2018

Sl. No	Batch	I.D.	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	DHJS-2000	1498	Radhey Shyam Yadava	District & Sessions Judge	Deoria
2.	DHJS-2000	1494	Subhash Chandra Sharma	District & Sessions Judge	Etah
3.	DHJS-2000	1495	Bhopal Singh	District & Sessions Judge	Bulandshahar
4.	DHJS-2000	1912	Umesh Kumar Sharma	District & Sessions Judge	Amroha
5.	DHJS-2000	1913	Shashi Kant Shukla	District & Sessions Judge	Moradabad
6.	1986	5377	Sanjay Kumar Dey	Addl. District & Sessions Judge	Bhadohi at Gyanpur
7.	1986	5378	Devi Shanker Pd. Srivastava	Ist Addl. District & Sessions Judge	Baghpat
8.	1986	5379	Pramod Kumar Sharma	Ist Addl. District & Sessions Judge	Deoria
9.	1986	5380	Aejaz Ahmad Ansari	IInd Addl. District & Sessions Judge	Moradabad
10.	1986	5381	Neel Kuntha Sahay	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Jhansi
11.	1986	5382	Amar Jeet Tripathi	Ist Addl. District & Sessions Judge	Faizabad
12.	1986	5386	Smt. Jyotsana Sharma	Secretary, U.P. State Legal Services Authority	Lucknow
13.	1986	5387	Tanvir Ahmad	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Faizabad
14.	1986	5388	Sanjay Khare	Spl. Secy. & Addl. L.R. (Judl), Govt. of U.P.	Lucknow
15.	1986	5391	Parmanand Shukla	Principal Judge, Family Court	Sitapur
16.	1986	5393	Mahfooz Ali	Ist Addl. District & Sessions Judge	Ghaziabad
17.	1986	5400	Manvendra Singh	Ist Addl. District & Sessions Judge	Meerut
18.	1986	5401	Vinod Kumar-III	Ist Addl. District & Sessions Judge	Lakhimpur Kheri
19.	2003	6192	Abhinitam Upadhyay	Secretary, District Legal Services Authority	Aligarh
20.	2003	6333	Km. Shikha Pradhan	Chief Judicial Magistrate	Shahjahanpur
21.	2003	6334	Km. Anu Saxena	Judge Small Causes Court	Agra
22.	2003	6335	Rakesh Patel	Judge Small Causes Court	Kanpur Nagar
23.	2003	6336	Mohammad Rafi	Chief Metropolitan Magistrate	Kanpur Nagar
24.	2003	6337	Smt. Mamta Singh	Civil Judge (Senior Div.)	Kanpur Nagar
25.	2003	6338	Km. Parul Srivastava	Chief Judicial Magistrate	Fatehpur
26.	2003	6339	Sanjay Kumar Yadav-I	Chief Judicial Magistrate	Mathura
27.	2003	6340	Smt. Sapna Shukla	Judge Small Causes Court	Bareilly
28.	2003	6341	Susri Chhavi Asthana	Judge Small Causes Court	Lucknow
29.	2003	6342	Smt. Nupur	Judge Small Causes Court	Bulandshahar
30.	2003	6343	Smt. Anuradha Pundir	Chief Judicial Magistrate	Pilibhit
31.	2012	1925	Kamalkant Gupta	Civil Judge (Junior Div.)	Hapur
32.	2012	1926	Surya Kant Dhar Dubey	Law Officer, SC/ST Commission, U.P.	Lucknow
33.	2012	1927	Ankur Garg	Civil Judge (Junior Div.)	Kasganj
34.	2012	1928	Pradeep Kumar Shukla	Civil Judge (Junior Div.)	Faridpur-Bareilly
35.	2012	1929	Swapna Anand	Civil Judge (Junior Div.)	Lucknow
36.	2012	1930	Sushri Alka Pandey	Civil Judge (Junior Div.)	Pilibhit
37.	2012	1931	Suraj Mishra	Nyayadhikari, Gram Nyayalaya	Talbehat-Lalitpur
38.	2012	1932	Dharam Veer Singh	Civil Judge (Junior Div.)	Meerut
39.	1987	5434	Anoop Kumar Goel	Addl. Director, Inst. of Judl. Training & Research	Lucknow
40.			Officer from Registry	Hon'ble High Court	